

## D) FEES AND OTHER CHARGES

Table 3.12: Fees and Other Charges Received Rs. In Lakh)

Item	Fees Received	Fees Received
	1999-2000	1998-1999
	(Unaudited)	
(1)	(2)	(3)
Offer Documents and prospectuses filed	156.95	92.80
Merchant Bankers	277.95	151.87
Underwriters	136.40	29.20
Portfolio Managers	61.75	25.00
Registrars to an Issue and Share Transfer Agents	35.90	34.78
Bankers to an Issue	58.30	99.50
Debenture Trustees	47.20	33.52
Takeover offer documents filed	71.25	57.20
Mutual Funds	169.50	150.75
Stock Brokers and Sub-Brokers	757.88	530.31
Foreign Institutional Investors	263.72	263.20
Sub Account - Foreign Institutional Investors	98.48	34.60
Depository	23.84	41.66
Depository Participants	106.07	47.81
Venture Capital Funds	66.75	25.75
Custodian of Securities	115.00	230.20
Approved Intermediaries under Securities Lending Scheme	8.20	17.37
Penalties	29.00	1.65
Collective Investment Scheme	13.25	-
Credit Rating Agencies	21.00	-
<b>Total</b>	<b>2,518.39</b>	<b>1,867.17</b>

**Notes:**

***Figures for 1999-2000 are yet to be checked by the Internal Auditors.***

***Figures in columns 2 & 3 are as per the Receipt and Payment account i.e. on actual receipt basis.***

*Merchant bankers, underwriters and portfolio managers*

**Brokers and sub-brokers fees**

Total fees received for brokers & sub brokers were Rs.7,31,82,813/- and 15,42,500/- respectively in 1999-2000.